

B-4

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 275/2017 with C.P. No. 16/241/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018**

Name of the Company: Bahubali Shantilal Shah
V/s.
The Lok Prakashan Ltd. & Ors

Section of the Companies Act: Section 241 of the Companies Act, 2013

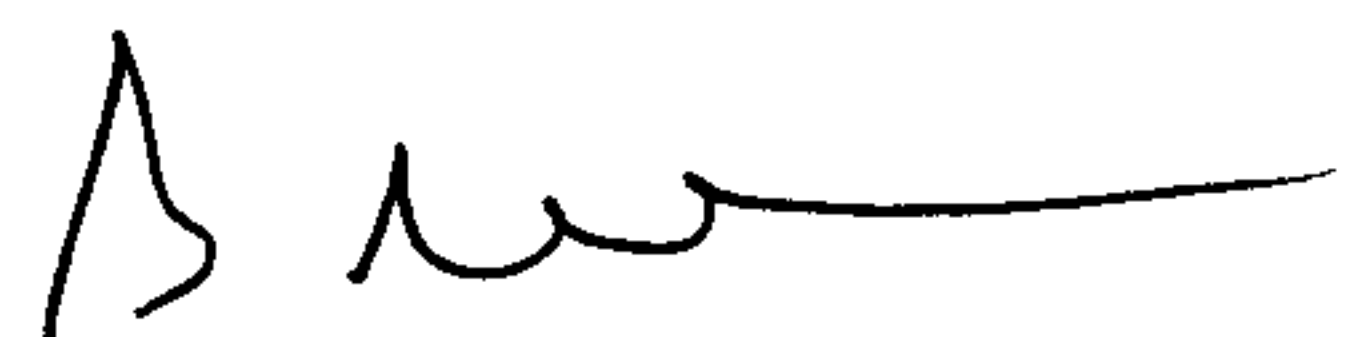
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANIP A GANDHI	ADVOCATE	RES. NO. 4	Mr. Anip
2.	PAVAN S-GODIAWALA	ADVOCATE	PETITIONER	Pavan S. Godiawala
3.	DIVYANG MAJMUDDAR	FCA	Res No. 6	Divyang
4.	TANAYA SHAH	ADVOCATE	RESP. NO. 2	Tanya Shah
5.	Apurva Vakil	Advocate	Resp no. 3	Apurva
6.	Kunal P Vaishnav	Advocate	Resp No. 5	Kunal

ORDER

Learned Advocate Mr. Pavan Godiawala present for Original Petitioner. Learned Advocate Ms. Tanya Shah present for Original Respondent no. 2. Learned Advocate Mr. Apurva Vakil present for Original Respondent no. 3. Learned Advocate Mr. Anip Gandhi present for Original Respondent no. 4. Learned Advocate Mr. Kunal Vaishnav present for Original Respondent no. 5. Learned FCA Mr. Divyang Majmudar present for Original Respondent no. 6.

At request of learned Counsel for original petitioner for filing rejoinder.

List the matter on 02.02.2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.